During the periods of stoppages of work as well as the shut-down of the plant lasting from 18th March to 17th April, 1964, the Plant incurred an estimated loss of Rs. 100 lakhs of production, which worked out to an average daily loss of about Rs. 4 lakhs.

The ring leaders behind the labour unrest have been already arrested under the provisions of Defence of India Rules and Criminal Procedure Code. Other disciplinary measures are under consideration.

DAS COMMISSION'S REPORT

•101. SHRI ABDUL GHANI:
SHRI JAGAT NARAIN:

Will the Minister of Home Affairs be pleased to state:

- (a) whether Government have received any interim report from the Das Commission which is making an inquiry into the charges levelled against the Punjab Chief Minister;
- (b) if so, what are the details thereof; and
- (c) when the Commission is expected to submit its final report?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) No, Sir.

- (b) Does not arise.
- (c) The Commission is expected to submit its report by 1st June, 1964.

SMUGGLING OF RAW MATERIAL QUOTA IN HIMACHAL PRADESH

- \*102. SHRI SHIV NAND RAMAUL: Will the Minister of Home Affairs be pleased ot state:
- (a) whether, as reported in the Press, the Special Police Establishment of the Central Government have registered any cases of smuggling of waw material quota, allotted to the

industrialists in Himachal Pradesh; and

(b) if so, what is the number and names of the industrialists involved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) Yes, Sir.

- (b) Five cases have been registered. The industrialists involved in these cases are—
  - (1) M/s Steelware Manufacturers
    —Deputy Ganj, Delhi-6.
  - (2) M/s Tandon & Co. Hall Bazar, Amritsar.
  - (3) M/s P. A. Industrial Corporation, Kala-Amb District Sirmur (Himachal Pradesh).
  - (4) M/s Himachal Industries, Theog, District Mahasu (Himachal Pradesh). This case has since been closed as the allegations have not been found to be correct.
  - (5) M/s Everest Engineering Corporation, Ludhiana.

BOMB EXPLOSIONS IN POONCH

- \*103. SHRI SITARAM JAIPURIA: Will the Minister of Home Affairs be pleased to state:
- (a) whether it is a fact that on the 14th March, 1964 bomb explosions took place in the Office of the Deputy Commissioner, Poonch and near the footpath behind the Poonch Fort;
- (b) if so, whether Government have instituted any enquiry into these occurrences; and
- (c) whether any persons have been arrested in this connection?

THE MINISTER OF HOME AFFAIRS (SHRI GULZARILAL NANDA): (a) Yes, Sir.